

स्मारिकाओं की शर्तों, भरती, या ज.ए. सं. ह.ने के लिए टैडरो के वास्ते विज्ञापन और शाखाओं के स्थान बदलने के परिणामस्वरूप पते बदलने की सूचना देने के विज्ञापन मिलाकर 7342 सप्तिहों (इंसर्गनों) के देने की सूचना दी है। वर्षवार आंकड़े सभा पटल पर रखे गये विवरण में दिये जा रहे हैं। (प्रश्नालय में रखा गया। देखिये संख्या एल टी -866/77)

(ख) 1-8-1975 से 30-6-1977 तक की अवधि में समाचार पत्रों को 2341 सप्तिहों (इंसर्गनों) दिये जाने की सूचना दी गई है। समाचारपत्रों/पत्रिकाओं के नाम सभा पटल पर रखे गये विवरण II में दिये जा रहे हैं। (प्रश्नालय में रखा गया। देखिये संख्या एल टी 866/77)

बिहार में बेरोजगार प्रशिक्षित पायलट

5364. श्री बीरेन्द्र प्रसाद : क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि बिहार राज्य में कितने प्रशिक्षित पायलट बेकारी की समस्या का सामना कर रहे हैं ?

पर्यटन और नागर विमानन मंत्री (श्रीपुरुषोत्तम काँशिक) : प्रशिक्षित सूचना एकत्रित की जा रही है और सभा पटल पर रख दी जायगी।

Development of Tourist Centres in J & K

5365. SHRI BALDEV SINGH JAS-ROTHA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state whether there is any proposal in the Central Sector to develop Poonch and Nurichamb as Tourist Centres in Jammu and Kashmir?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): No, Sir. There is no such proposal in the Central Sector.

Vacation of Safdarjang Airport

5366. SHRI SURAJ BHAN: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Civil Aviation Department had been considering to dismantle some hangars at Jaipur, Udaipur and other places to bring the same to Safdarjang airport so that Shri Sanjay Gandhi's Maruti Technical Services could be housed there;

(b) whether Government vacate its hangar at Safdarjang for Maruti Technical Services;

(c) if so, what was the cost of dismantling these hangars;

(d) had the Government approved Maruti Technical Services as an unapproved firm and had the necessary notification been issued to aircraft operators; and

(e) if not, how the material offered by the said firm were being approved and recommended by the Aeronautical Inspection Department for purchase by a large number of operators and States?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) to (c). The matter is under enquiry and the facts of the case will be placed on the Table of the Sabha after the enquiry is completed.

(d) The Government had not approved the Maruti Technical Services Ltd. as an approved firm and hence question of any notification did not arise.

(e) At no stage did the Civil Aviation Department advise any State Government or aircraft operator to buy material from the Maruti Technical Services Ltd.